

दिल्ली विद्युत्त विनियामक आयोग 3 M Delhi Electricity Regulatory Commission

विनियामक भवन, सी-ब्लॉक, शिवालिक, मालवीय नगर, नई दिल्ली-110017 Viniyamak Bhawan, C-Block, Shivalik, Malviya Nagar, New Delhi-110017



No. F.1(457)/Estt./DERC/2021-22 / Part file

Dated: 26.02.2024

To

1. Hon'ble Supreme Court & all High Courts

2. All Ministries / Department of the Government of India.

3. All the State Governments / State Electricity Regulatory Commissions / Statutory Bodies/State Utilities / Public Sector Undertakings / Autonomous Bodies.

Subject: Filling up various posts in Delhi Electricity Regulatory Commission.

Sir / Madam.

The Delhi Electricity Regulatory Commission, a statutory body established under the Electricity Act, 2003 has invited applications through Employment News in the edition of 17.02.2024 to 23.02.2024 followed by Corrigendum in Employment News in the edition of 24.02.2024 to 01.03.2024 and in all India edition of newspapers (i.e. Hindustan Times, Times of India (both English), Navbharat Times and Danik Jagran (both Hindi) on 24.02.2024 for filling up the under mentioned posts on deputation / direct recruitment / contract basis. The details of the posts are given below and may also be seen on the website of Delhi Electricity Regulatory Commission i.e. www.derc.gov.in.

| SI. | Name of Post | No. of Post | Pay Scale with Grade | Consolidated Pay |
|-----|--|------------------------------|--|--|
| NO. | | (Existing / Anticipated) | Pay (For Direct & Deputation Mode) | (Contractual appointee) |
| 1. | Deputy Director (Transmission & Distribution) | 1 (Existing) | | Rs. 1,27,633/-(all inclusive) |
| 2. | Deputy Director (Tariff- Engg.) | 1 (Anticipated) | Pay Matirx Level – 11 | Rs. 1,09,354/- (if lease facility allowed by the Commission, as per the lease policy |
| 3. | Deputy Director (Consumer Assistance) | 1 (Existing) | (Rs.67,700-2,08,700) | amended from time to time) |
| 4. | Principal Private Secretary | 1 (Anticipated) | | |
| 5. | Steno-cum-Computer Operator | 1 (Existing) 2 (Anticipated) | Pay Matirx Level – 7(7 th CPC) (Rs.44,900-1,42,400) | Rs.82,933/- (all inclusive) Rs.70810/-(if lease facility allowed by the Commission, as per the lease policy amended from time to time) |

It is requested that wide publicity may please be given to the enclosed Recruitment Notice. The last date for submission of ON-LINE APPLICATION is 12.04.2024 and its HARD COPY is to be submitted by 19.04.2024.

Encl: as above.

(Rajesh Dangi)

Yours faithfully,

Secretary

Phone: 011-41601640 Fax: 011-41080416 e-mail: secyderc@nic.in Website: www.derc.gov.in

Delhi Electricity Regulatory Commission Viniyamak Bhawan, C-Block, Shivalik, Malviya Nagar, New Delhi-110017

No.: F.1(457)/Estt./DERC/2021-22

Date: 17.02.2024

Delhi Electricity Regulatory Commission invites applications from eligible candidates to consider filling up following existing / anticipated vacancies. The vacancies shall be filled up in accordance with the Delhi Electricity Regulatory Commission (Management & Development of Human Resources) Regulations 2001 (as amended from time to time). The preferred mode of recruitment is Deputation. The Regulations can be accessed / downloaded from DERC's Website: www.derc.gov.in

| Post/Group / No. of post | Essential Qualification | Desirable Qualification | Pay Scale (On Deputation/ Direct) | Consolidated pay (On Contract) |
|---|---|---|--|--|
| Deputy Director (Transmission & Distribution) Group-A No. of Post-1 (Existing) | 1. Graduate Degree in Electrical / Power Engineering or equivalent from a recognised institution. 2. Officers holding analogous post on regular basis OR With 3 year regular service in the Pay Matrix Level – 10 (7th CPC) / PB-3 (pre-revised) Rs.15600-39100 with Grade Pay Rs.5400/- OR With 5 year regular service in the Pay Matrix Level – 8 (7th CPC) / PB-2 (pre-revised) Rs.9300-34800 with Grade Pay Rs.4800/- OR With 8 years regular service in the Pay Matrix Level –6 (7th CPC) Pay Band – 2 (pre-revised) Rs.9300-34800 with Grade Pay Rs.9300-34800 with Grade | 1. Engineering experience in large public utilities with generation, transmission and distribution facilities. 2. Direct Operational experience in transmission and distribution. 3. Should be familiar with Commercial & Economic Issues / Tariff issues / analytic modelling / power purchase agreements. | Deputation/ | Rs. 1,27,633/- or Rs. 1,09,354/- (for details please refer para 4 (a) below) |
| | | | E | |

| Deputy Director (Tariff- Engineering) | Graduate degree in Electrical/ Power Engg. or equivalent from a recognised Institution. | Experience as Power Engineer including management responsibilities in middle level position. | Rs. 67,700 – Rs. 2,08,700 (Level-11) | Rs. 1,27,633/- or Rs. 1,09,354/- (for details please |
|--|---|--|--|--|
| Group-A No. of Post-1 (Anticipated) | 2. Officers holding analogous Posts on regular basis. OR With 3 years regular service in the Pay Matrix Level – 10 (7th CPC) / PB-3 (pre-revised) Rs.15600-39100 with Grade Pay Rs.5400/- OR With 5 years regular service in the Pay Matrix Level – 8 (7th CPC) / PB-2 (pre-revised) Rs.9300-34800 with Grade Pay Rs.4800/- OR With 8 years regular service in the Pay Matrix Level –6 (7th CPC) Pay Band – 2 (pre-revised) Rs.9300-34800 with Grade Pay Rs.9300-34800 | 2. Sound knowledge of commercial matters pertaining to Power Sector. | | refer para 4 (a) below) |
| Deputy Director (Consumer Assistance) Group-A No. of Post-1 (Existing) | 1. Graduate Degree in any discipline from a recognised University / Institution. 2. Five years experience in power sector in areas directly connected to end users. 3. Demonstrated ability in dealing with consumer problems. | Direct experience in two or more forms of media (Press, TV, Radio, Multimedia). Familiarity with Electricity Laws. Degree in Engineering OR Law. | Rs. 67,700 – Rs. 2,08,700 (Level-11) | Rs. 1,27,633/- or Rs. 1,09,354/- (for details please refer para 4 (a) below) |
| | 4. Officers holding analogous Posts on regular basis OR With 3 year regular service in the Pay Matrix Level – 10 (7 th CPC) / PB-3 (pre-revised) Rs.15600-39100 with Grade Pay Rs.5400/- OR With 5 year regular service in the Pay Matrix Level – 8 (7 th CPC) / PB-2 (pre-revised) Rs.9300-34800 with Grade Pay Rs.4800/- OR With 8 years regular service in | | | |
| | the Pay Matrix Level –6 (7 th CPC) Pay Band – 2 (pre-revised) Rs.9300-34800 with Grade Pay Rs 4200/ | | | |

| , | Principal Private Secretary Group-A | Graduate degree from a recognised University. Well versed in computerised word processing. | Experience of working as Personal Secretary to HoD for 5 years in Central / State Government OR any PSU / Corporation under Govt. Diploma in Office. | Rs. 67,700 – Rs. 2,08,700 (Level-11) | Rs. 1,27,633/- or Rs. 1,09,354/- (for details please refer para 4 (a) below) |
|---|--|---|---|--|--|
| | No. of Post-1 (Anticipated) | 3. Proficient in shorthand & typing.4. Officers Holding analogous post in Central / State Govt. on regular basis | Diploma in Office Management & Secretarial Practice. | | |
| | | With 3 year regular service in the Pay Matrix Level – 10 (7th CPC) / PB-3 (pre-revised) Rs.15600-39100 with Grade Pay Rs.5400/- | | | |
| | | OR With 8 years regular service in the Pay Matrix Level –6 (7th CPC) Pay Band – 2 (prerevised) Rs.9300-34800 with Grade Pay Rs 4200/ | | | |
| | Steno-cum- Computer Operator | Graduate with proficiency in English Typing (40 wpm), English Shorthand (80 wpm). | Three years service in a Central / State Govt. OR any PSUs of Central / State Govt. involving exposure to | Rs. 44,900 – Rs. 1,42,400 (Level-07) | Rs. 82,933/- or Rs. 70,810/- (for details please |
| | Group-B No. of Post-1 (Existing) No. of Post-2 | Diploma / Certificate in computing OR equivalent from recognised / reputed institution. | computer operations. | | refer para 4 (a) below) |
| | (Anticipated) | | | | |

GENERAL INSTRUCTIONS

- 1. The preferred mode of appointment for the above posts is Deputation from Central / State / UT Government Departments, Statutory/Autonomous/ Constitutional/Cooperative/Local Govt. Bodies and Public Sector Undertakings, Corporations etc. under administrative control of Central/State/UT Governments. In the event of non-availability of suitable candidate for appointment on deputation, the post can be filled up on Direct/Contract recruitment basis. The Commission shall have full discretion to fill up the post through any of the three modes viz. Deputation /Direct /Contract recruitment as per the specific requirement. The Commission's decision in this regard shall be final.
- 2. (a) If appointment is made on Deputation basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Deputation basis will be regulated in accordance with the instructions contained in the Department of Personnel & Training OM. No. 6/8/2009-Estt. (Pay II) dated 17.06.2010, as amended from time to time and in accordance with the DERC (Management & Development of Human Resources) Regulations 2001, as amended from time to time.
 - (b) The appointments made to the Commission on deputation basis shall be for a period not exceeding three years in the first instance which will be extendable for upto a period of three years at the discretion of the Commission which shall be based on the Performance Appraisal Report submitted by the designated authority as nominated by the Commission, subject to concurrence of Parent Department of Deputationist.

- 3. (a) If appointment is made on Direct Recruitment basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Direct basis will be regulated in accordance with the DERC (Management & Development of Human Resources) Regulations 2001, as amended from time to time.
 - (b) For Direct recruitment, the probation period shall be 02 years from the date of appointment.
- 4. (a) If appointment is made on Contract basis, the Pay & Allowances/facilities and other terms and conditions of appointments on Contract basis will be regulated in accordance with Temporary Govt. Servant Rules as amended from time to time. Further, this appointment shall be governed by Clauses 5, 10, 11 and 12(g) of DERC (Management and Development Human Resources) Regulations 2001, as amended from time to time and the Consolidated pay will remain fix for contract period of one year and may be revised on yearly basis at the discretion of the Appointing Authority. The initial Consolidated pay for the posts is appended below: -

| | Deputy Director (Consumer Assistance), Deputy Director (Transmission & Distribution), Deputy Director (Tariff-Engineering) & Principal Private Secretary | Steno-cum-Computer Operator | |
|---|--|---|--|
| Consolidated Pay (All Inclusive) (if lease facility not availing from Commission or if spouse is not availing lease facility/accommodation from Govt./PSU etc.) | Rs. 1,27,633/- Per Month & EPF of Rs. 11,861/- Per Month | Rs. 82,933/- Per Month & EPF of Rs. 7,866/- Per Month | |
| | OR | | |
| Consolidated Pay (All Inclusive) (if lease facility allowed by the Commission, as per the lease policy amended from time to time or if spouse is availing lease facility/accommodation from Govt./PSU etc.) | Rs. 1,09,354/- Per Month & EPF of Rs. 11,861/- Per Month | Rs. 70,810/- Per Month & EPF of Rs. 7,866/- Per Month | |

- (b) The amount shown as EPF above will be deducted from abovementioned Consolidated Pay and a matching contribution will be borne by DERC towards Employees Provident Fund.
- (c) The contract will be initially for a period of one year which may be renewed on yearly basis upto a maximum of 6 years or till attaining the age of 65 years, whichever is earlier, from the date of joining the post at the sole discretion of the Commission. The renewal of contract is also subject to satisfactory Performance Appraisal Report every year of contract period.
- (d) Only the following facilities/reimbursement, if not availing from any other source, will be provided to you as per your entitlement if selected on contractual basis in DERC:
 - i. Medical Allowance/ Facility
 - ii. Telephone Facility/ Reimbursements for residential telephone
 - iii. Internet Facility
- iv. Newspaper and Periodicals
- v.Children Educational Allowance
- (e) No other facility/reimbursements will be provided to employees selected on Contract basis

5. 'The age limit is subject to general guidelines issued by Central Govt. / Govt. of NCT of Delhi. The crucial date for determining eligibility criteria / age limit would be date of submission of application.

| SI. No. | Name of Post | Mode of appointment/Maximum Age limit | | |
|---------|---|---------------------------------------|----------|----------|
| | | Deputation | Direct | Contract |
| 1. | Deputy Director (Transmission & Distribution) | 56 years | 45 years | 62 years |
| 2. | Deputy Director (Tariff- Engineering) | 56 years | 45 years | 62 years |
| 3. | Deputy Director (Consumer Assistance) | 56 years | 45 years | 62 years |
| 4. | Principal Private Secretary | 56 years | 45 years | 62 years |
| 5. | Steno-cum-Computer Operator | 56 years | 30 years | 62 years |

- The Commission shall follow the Government's policy on reservation for SC/ST/OBC/PH candidates in the case of direct recruitment.
- 7. The number of vacancies against the posts may vary and the Commission reserves the right not to fill any of the above mentioned existing / anticipated vacancies. The Commission may consider and extend the Deputation/Contract of the present incumbent in the post against which the anticipated vacancy mentioned above is advertised. In case of any eventuality, no action on the application received against this existing / anticipated vacancy shall be taken by the Commission and the advertisement of such vacancy shall be treated as withdrawn.
- 8. All candidates should have fulfilled the minimum eligibility on the date of application. Further, merely fulfilling the minimum qualifications or the eligibility criteria does not entitle a candidate to be necessarily considered or called for interview. More stringent criteria may be applied for short-listing the candidates to be called for skill test / interview.
- 9. Canvassing in any form shall be a disqualification for the post. No correspondence with the applicants will be entertained.
- 10. For fulfilling the eligibility criteria of the posts, regular service of certain years in various pay scales of Central / State / UT Government Departments, Statutory / Autonomous/ Constitutional /Cooperative/Local Govt. Bodies and Public Sector Undertakings, Corporations etc. under administrative control of Central/State/UT Governments has been prescribed as essential qualification. The pay scale shown in the eligibility criteria are Central Government Scale/ Delhi Government Scale of Pay and Dearness Allowance pattern applicable w.e.f. 01.01.2016 and the eligibility of candidates shall be accordingly determined with reference to the pay scales.
- 11. The eligibility of such candidates who are working in Public Sector Undertakings or other Govt. Organizations where Industrial / Variable Dearness Allowance pattern is applicable shall be determined by equating their IDA/VDA pattern Pay scale with the requisite CDA pattern Pay scales of eligibility in the following manner:

| Central DA pay scale | = | Industrial/Variable DA pay scale |
|--|---|---|
| 7 th CPC Pay Matrix Level (Rs. 67,700 - Rs. 2,08,700) for Deputy Director (Consumer Assistance), Deputy Director (Transmission & Distribution), Deputy Director (Tariff-Engineering) and Principal Private Secretary Rs. 44,900 - Rs. 1,42,400 for Steno-cum-Computer Operator | = | Minimum of Pay scale held by the candidate + Dearness pay, if any + Applicable Industrial / Variable Dearness Allowance |
| (Pre-revised 6 th CPC 2006, Minimum of Pay Band + Grade Pay) + Applicable Central Dearness Allowance on Pay) | | |

Further, only those applicants who hold the post as well as the pay scale of that post on substantive basis shall be considered eligible for appointment.

12. How to Apply:

ONLINE APPLICATION: The candidates must submit application through ONLINE mode only for which a provision has been made in DERC website. The candidates should click "APPLY ONLINE" link provided in the notice for vacancy to open ONLINE Application Form. Please follow the instructions and proceed to fill the form. Please note that all fields to be filled and no column should be left blank. You are also requested to upload relevant documents at appropriate column to substantiate essential qualifications possessed by you along with last 03 months salary slips, IT Statements, FORM-16 (for verification purpose). It is mandatory for the candidates after successfully submitting application ONLINE, to take a Print Out of the application form together with copies of the testimonials and supporting documents already sent online and the same be forwarded to the Secretary, DERC at the given below:

The Secretary,
Delhi Electricity Regulatory Commission
Viniyamak Bhawan, 'C' Block, Shivalik
Malviya Nagar, New Delhi – 110017

The envelope containing the application must mention the name of the post applied for.

13. Submission of Undertaking:

The candidate has to give Undertaking as mentioned below:-

The employees serving in Government / PSU / Autonomous Body / Statutory Body / Local Body / Corporations etc. must submit Undertaking as per Annexure – I.

The employees who have retired or resigned from Government / PSU / Autonomous Body / Statutory Body / Local Body / Corporations must give Undertaking as per Annexure – II.

The employees other than Annexure-I & Annexure-II must give Undertaking as per Annexure - III.

14. Last date of application:

The last date for submission of ON-LINE application is 12.04.2024.

The last date for receipt of hard copy of ON-LINE application is 19.04.2024.

- 15. APPLICANTS IN CENTRAL/STATE/UT GOVERNMENT SERVICE OR IN THE SERVICE OF AUTONOMOUS / STATUTORY BODY / PSU / CORPORATIONS ETC. SHOULD APPLY THROUGH PROPER CHANNEL ONLY. THE APPLICATIONS OF SUCH APPLICANTS SHOULD BE FORWARDED THROUGH PROPER CHANNEL WITH ATTESTED COPIES OF ANNUAL CONFIDENTIAL REPORTS OF LAST FIVE YEARS AND VIGILANCE CLEARANCE CERTIFICATE. NO ADVANCE COPY SHALL BE ENTERTAINED.
- 16. Incomplete application or application submitted in a different format is liable to be summarily rejected.

-sd-Secretary

APPLICATION FOR THE POST OF DEPUTY DIRECTOR (CONSUMER ASSISTANCE), DEPUTY DIRECTOR(TRANSMISSION & DISTRIBUTION), DEPUTY DIRECTOR (TARIFF-ENGINEERING) PRINCIPAL PRIVATE SECRETARY & STENO-CUM-COMPUTER OPERATOR

UNDERTAKING

(Applicable to candidates serving in Government / PSU / Autonomous Body / Statutory Body / Local Body / Corporations etc.).

- I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
- I certify that I am eligible for the post applied for vis-à-vis the age or qualifications or experience prescribed for the said post.
- 3. I certify that no vigilance / disciplinary case is pending against me.
- I certify that no major or minor penalty was imposed on me during the last 10 years of my service in the Ministry / Department / Organization.
- 5. I certify that no prosecution for criminal charge is pending against me in any court of law.

SIGNATURE OF CANDIDATE

NAME OF THE CANDIDATE

PLACE:

DATE:

APPLICATION FOR THE POST OF DEPUTY DIRECTOR (CONSUMER ASSISTANCE), DEPUTY DIRECTOR (TRANSMISSION & DISTRIBUTION), DEPUTY DIRECTOR (TARIFF-ENGINEERING) PRINCIPAL PRIVATE SECRETARY & STENO-CUM-COMPUTER OPERATOR

UNDERTAKING

(Applicable to candidates who have retired / resigned from Government / PSU / Autonomous Body / Statutory Body / Local Body / Corporations etc.).

- 1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
- I certify that I am eligible for the post applied for vis-à-vis the age or qualifications or experience prescribed for the said post.
- 3. I certify that no prosecution for criminal charge is pending against me in any court of law.
- 4. I certify that no vigilance / disciplinary case was either pending or contemplated against me in the Ministry / Department / Organisation at the time of my retirement / resignation. (Please enclose a copy of PPO (if applicable) and Order notifying your discharge from service on retirement / resignation).
- I certify that I have never been convicted, charge sheeted or ever had a vigilance case/ punishment and major/ minor penalties imposed on me during my present / previous employment or otherwise.

SIGNATURE OF CANDIDATE

NAME OF THE CANDIDATE

PLACE:

DATE:

APPLICATION FOR THE POST OF STENO-CUM-COMPUTER OPERATOR

UNDERTAKING

(Applicable to candidates other than Annexure-I & Annexure-II)

- 1. I certify that all statements made in this application are true, complete and correct to the best of my knowledge and belief.
- 2. I certify that I am eligible for the post applied for vis-à-vis the age or qualifications or experience prescribed for the said post.
- 3. I certify that no prosecution for criminal charge is pending against me in any court of law.
- 4. I certify that no punitive action was taken against me for any misconduct during my present / previous employment / organization.
- 5. I certify that I have never been convicted, charge sheeted or ever had a vigilance case/ punishment and major/ minor penalties imposed on me during my present / previous employment or otherwise.

lote: Please enclose copy of last relieving Order / Certificate from previous employer/ employment.

SIGNATURE OF CANDIDATE

NAME OF THE CANDIDATE

'LACE:

ATE: